

ITEM NO.104

REGISTRAR COURT

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 24443/2024

KUMARI SAHU

Petitioner(s)

VERSUS

BHUBANANANDA SAHU & ORS.

Respondent(s)

Date : 20-12-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shubhranshu Padhi, AOR
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.

For Respondent(s)

Mr. Rutwik Panda, AOR
Ms. Anshu Malik, Adv.
Ms. Nikhar Berry, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, is granted to respondent Nos. 4 and 5 to file counter affidavit.

Service is complete on respondent Nos. 1 to 3, there is no appearance.

After the expiry of four weeks, Registry to process the matter for listing before the Hon'ble Court, as the Hon'ble Court has on 4.10.2024 directed to issue notice, returnable in four weeks.

SUJATA SINGH
Registrar

MG